

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FIFTY-FOURTH REPORT

(Presented on 21.8.1995)

The Business Advisory Committee held a sitting on Monday, the 21st August, 1995.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Constitution (Eighty-first Amendment) Bill, 1994, 1 hour
after it has been passed by Rajya Sabha.
(Consideration and passing)
- (2) The University Grants Commission (Amendment) Bill, 1995, 1 hour
after it has been passed by Rajya Sabha.
(Consideration and passing)
- (3) Discussion on the Resolution seeking approval of the draft Ministers' (Allowances, Medical Treatment and Other Privileges) Amendment Rules, 1995 framed under Sub-section (1) of Section 11 of the Salaries and Allowances of Ministers Act, 1952 (58 of 1952). ½ hour

NEW DELHI;
August 21, 1995

Sravana 30, 1917 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.